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IN THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH,
NEW DELHI

INDEX

IN

COMPLIANCE AFFIDAVIT

(ON BEHALF OF RESONDENT NO -1)

IN

ORIGINAL APPLICATION NO. 709 OF 2023

IN THE MATTER OF:

Lalji Kumar,

Address: Village Pipargao, District Hardoi, Uttar Pradesh-241202
(Phone 7303669088), Email:ayushzera777@gmail.com.

..... Applicant

Versus

DIVISIONAL FOREST OFFICER- NAINITAL FOREST DIVISION,
office Address,- Tallital, near zoo, Nainital, Uttarakhand-
263001,(Phone- 7579418745), Email-dfonainital@gmail.com& Others

..... Respondents

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Date: 20-09- 2024.

(Chandra Sekhar Joshi)
Divisional Forest Officer,
Nainital Forest Division, Nainital



प्रभागीय वनाधिकारी

नैनीताल

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IN THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH,
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1. DIVISIONAL FOREST OFFICER- NAINITAL FOREST DIVISION,
office Address,-Tallital, near zoo, Nainital, Uttarakhand-263001,
(Phone- 7579418745), Email-dfonainital@gmail.com
2. DISTRICT MAGISTRATE OF NAINITAL,
office Address: Collectorate office, Nainital Uttarakhand-236001
Phone- 05942235684 (O),Email-dm-nai-ua@nic.in.
3. COMMISSIONER AND SECRETARY BOARD OF REVENUE, UTTARAKHAND.
Office Address: RajswaParisad, Ring Road, Ladpur, Dehradun,
Uttarakhand-248195, Phone;01335-2669415,
Crc.ddn99@gmail.com
4. STATE OF UTTARAKHAND THROUGH CHIEF SECRETARY, GOVERNMENT OF UTTARAKHAND.
5. PRINCIPAL SECRETARY, REVENUE DEPARTMENT, UTTARAKHAND.


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6. SURVEYOR GENERAL OF INDIA.
7. MANOJ NEGI S/O MATWAR SINGH NEGI, VILLAGE-TOK
CHURANI, POST OFFICE PANGOT, DISTRICT-NAINITAL

..... Respondents

**Affidavit on behalf of Divisional Forest
Officer, Nainital Forest Division, Nainital**

I, Chandra Shekhar Joshi Aged about 42 years, D/o Late Sh. Prayag, Presently posted as, Divisional Forest Officer, Nainital Forest Division, Nainital (Respondent No-1) do hereby solemnly affirm on oath and state as under:

- 1- That the deponent is Presently posted as, Divisional Forest Officer, Nainital Forest Division, Nainital. The deponent is filling this Affidavit on as per the directions issued by Additional Secretary government vide order dated 20.9.2024 in instant Original Application in compliance of order dated 19.07.2024 passed by this Hon'ble Tribunal .
- 2- I state that I have read and understood the contents of the said Application and its annexure and in reply thereto I state as under:
- 3- That the instant Original Application has been preferred by the
That the instant Original Application has been preferred by the petitioner before this Tribunal with a grievance that the forest land surrounding the Revenue Village Gethiya, District Nainital being encroached. The prayer of Original Application is being quoted as under-

i. Order the authorities to demarcate the boundary line between the revenue and forest land precisely and scientifically by



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establishing the boundary pillars with precise geo coordinates according to the approved and notified maps of revenue.

ii. Order the authorities to clear the encroachment on the aforesaid forest land and take possession of the encroached forest land.

4. That the Hon'ble National Green Tribunal, Principal Bench New Delhi order dated 19-07-2024 directed the respondent to survey and demarcate the disputed land. The operative part of order dated 19-07-2024 is being quoted as under-

15. We, accordingly, direct Principal Secretary, Environment and Forest; Principal Secretary, Revenue and Surveyor General of India to undertake the work of demarcation by constituting a team of competent officers and they shall complete the work within two

months and submit compliance report by next date by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.

16. We also make it clear that in case the said work is not completed and compliance report is not submitted, all three above officers namely Principal Secretary, Environment and Forest; Principal Secretary, Revenue and Surveyor General of India shall remain present before Tribunal on the next date.

17. List on 23.09.2024.

5. That in compliance of order dated 19-07-2024 the Director Survey of India, Uttarakhand Geo Spatial Directorate, 17, E. C. Road, Dehradun issued a letter no. 1470/17-A-(L) dated 01-08-2024 for a meeting in Dehradun regarding the land in dispute.
6. That on 02-08-2024 a meeting was held in the office of Director Survey of India, Uttarakhand Geo Spatial Directorate, 17, E. C. Road, Dehradun regarding the compliance of order dated 19-07-2024 passed by Hon'ble National Green Tribunal, Principal Bench New Delhi in Original Application No. 709/2023, Lal ji Kumar vs. Divisional Forest Officer, Nainital Forest Division, Nainital and others. The Divisional Forest Officer, Nainital Forest Division, Nainital, Mr. Rajkumar, Sub-Divisional Forest


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Officer, Nainital Forest Division, Nainital, Mr. Mukul Chandra Sharma, Forest Range Officer, Manora Range, Mrs. Neelam Kohli, Surveyor, Nainital Forest Division, Nainital, Mr. Bhagawati Prasad Joshi, Forester/In-Charge Court Cell, Nainital Forest Division, Nainital and Mr. Avneesh Gupta, Advocate, Office, Vigilance and Legal Cell, Uttarakhand, Dehradun were present on behalf of Forest Department and the Director with Deputy Director, Survey of India, Uttarakhand Geo Spatial Directorate, 17, E. C. Road, Dehradun were also present in the meeting.

7. That in meeting dated 02-08-2024 the officers of Survey of India Department told that a team for Survey and Demarcation will be constituted as per order dated 19-07-2024. The officers Survey of India Department also told in meeting that they will prepare an Estimate regarding traveling and other expenses for Survey same will be communicated to forest department. After the payment of expenses the survey team will be constituted by Survey of India.
8. That the Director, Survey of India, Uttarakhand Geo Spatial Directorate, 17, E. C. Road, Dehradun vide letter no. 1561/17-A-5(L) dated 14-08-2024 informed that the Estimated Cost for Survey and Demarcation of said land is Rupees-05,06,900.00/- only.
9. That the Divisional Forest Officer, Nainital Forest Division, Nainital vide letter no. 1672/32-1, dated 15-08-2024 and the Chief Conservator of Forest, Kumaun, Uttarakhand, Nainital vide letter no. 462/3-2 dated 16-08-2024 requested to Additional Principal Chief Conservator of Forest, Planning Financial Management, Uttarakhand, Dehradun to provide budget of Rupees-05,06,900.00/- only for the Survey and Demarcation of said land.
10. That the Director, Survey of India, Uttarakhand Geo Spatial Directorate, 17, E. C. Road, Dehradun vide letter no. 1604/17-A-5(L) dated 22-08-2024 constituted a team for Survey and Demarcation of disputed land and directed the officers of


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श्री. श्री. राज. धन प्रभाग, नैनीताल.

Revenue, Forest and private party to remain present during the Survey.

11. That the survey of said land was conducted during 27-08-2024 to 31-08-2024 in presence of team constituted by Director, Survey of India, Uttarakhand Geo Spatial Directorate, Dehradun, Uttarakhand officers of Forest Department and officers of Revenue Department.
12. That the Director, Survey of India, Uttarakhand Geo Spatial Directorate, Dehradun vide letter no. 1712/17-8-5(L) dated 11-09-2024 submitted the report to Surveyor General of India, Dehradun in compliance of order dated 19-07-2024 passed by Hon'ble National Green Tribunal, Principal Bench New Delhi in Original Application No. 709/2023, Lal ji Kumar vs. Divisional Forest Officer, Nainital Forest Division, Nainital and others. A true/typed/photocopy of letter no. 1712/17-8-5(L) dated 11-09-2024 of Director, Survey of India, Uttarakhand Geo Spatial Directorate, Dehradun is being Annexed herein and marked as **Annexure No-1** of this compliance affidavit.
13. That as per the report dated 11-09-2024 submitted by Director, Survey of India, Uttarakhand Geo Spatial Directorate, Dehradun the land mentioned in A-1 to A-17 of the map is a Forest Land. Hence the Revenue land located between Pillar No. 7 and 8 of Reserve Forest Kuria Block, Manora Range is a Forest land as identified by Survey of India Department, Dehradun. The operative part of report dated 11.09.2024 is being quoted as under-

3. भारत के महासर्वेक्षक कि कार्यालय के पत्र सं० 1212/1147-project (General)/2070 दिनांक 01.08.2024 के अनुपालन में विवादित स्थल के GPS सर्वे हेतु श्री मोहम्मद फरीद, अधिकारी सर्वेक्षक के नेतृत्व में एक टीम का गठन किया गया तथा इस टीम ने दिनांक 27.08.2024 से दिनांक 31.08.2024 तक सर्वेक्षण का कार्य किया। GPS सर्वे की रिपोर्ट निम्न प्रकार है-

(1) GPS सर्वेक्षण से प्राप्त निर्देशांकों को Plot करने पर यह ज्ञात हुआ कि स्तम्भ सं० P-1 से P-13 तक एक close figure बन रही है। जो कि इस कार्यालय के OSM के 1:50,000 (संस्करण 2012) के मानचित्र के लगभग अनुरूप है। स्तम्भ सं० P-7 की ground position की जानकारी वन प्रभाग एवं राजस्व विभाग को sure नहीं थी जिसके कारण स्तम्भ सं० P-7 कि निर्देशांक tentative है।

(2) इस निदेशालय द्वारा सन 1979-80 में सर्वे की गई P.T सं० 530/7 में ज्ञात होता है कि P-1 से P-13 तक की figure (आकृति) उपरोक्त P.T. section से match


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कर रही है तथा सं० A-1 से A-17 तक की आकृति इस P.T. section में नहीं दर्शायी गयी है। अर्थात् A-1 से A-17 तक का क्षेत्र P.T. section के अनुसार वन क्षेत्र है। इस P.T. section के Forest boundary verification chart को सम्बन्धित राजस्व एवं वनाधिकारी द्वारा सत्यापित एवं हस्ताक्षरित किया गया है।

14. That the instant affidavit is being filled by the deponent in compliance of order dated 19.07.2024 passed by this Hon'ble Tribunal in instant Original Application. The deponent is requesting that the instant compliance may be taken on records.


DEPONENT

VERIFICATION

I, the deponent above named do hereby verify and say that the contents of my above affidavit are true and correct to my knowledge, no part of it is false and nothing material has been concealed there from. The legal submissions are further true as per legal advice received and believed to be true and correct.

Verified by me at Nainital, Uttarakhand on this day of
20...Sep, 2024.


DEPONENT

(Chandra Sekhar Joshi)
Divisional Forest Officer,
Nainital Forest Division, Nainital



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1/122610/2024



भारतीय सर्वेक्षण विभाग
SURVEY OF INDIA

OFFICE OF THE DIRECTOR
UTTARAKHAND GEO-SPATIAL DIRECTORATE
17, E. C. Road, Post Box No. 122
DEHRA DUN - 248001



निदेशक का कार्यालय
उत्तराखण्ड भू-स्थानिक निदेशालय
17 ईस्ट कैनाल रोड, पत्र पेटी संख्या 122
देहरादून - 248001

दूरभाष Telephone : 0135- 2535261

दूरभाष : 0135- 2535261

ई मेल E mail: ukgdc.ddn.soi@gov.in

सं० No त-1712 /17-A-5 (L)

तारीख Dated: // - September, 2024

सेवा में,

भारत के महासर्वेक्षक,
महासर्वेक्षक का कार्यालय
हाथीबड़कला एस्टेट,
देहरादून।

विषय:- मा0 राष्ट्रीय हरित प्राधिकरण, नई दिल्ली में विचारधीन मूल आवेदन संख्या-709/2023 लाल जी कुमार बनाम प्रभागीय वनाधिकारी व अन्य के संबंध में।

सन्दर्भ:- आपका पत्र सं० T-1212/1147-Project (General)/2070 Dated 01-08-2024.

सन्दर्भित पत्र के अनुपालन में विषयांकित से सम्बन्धित इस निदेशालय द्वारा की गई कार्यवाही की रिपोर्ट संलग्न कर अग्रिम कार्यवाही हेतु प्रेषित है।

संलग्न:- UKGD द्वारा की गई कार्यवाही की रिपोर्ट।

Signed by Neeraj Kumar
Date: 11-09-2024 16:02:28
Reason: Approved
(नीरज कुमार)
निदेशक

प्रतिलिपि:

1. मुख्य सचिव, राजस्व परिषद, उत्तराखण्ड को कृपया आवश्यक कार्यवाही हेतु प्रेषित।
2. मुख्य सचिव, वन विभाग को कृपया आवश्यक कार्यवाही हेतु प्रेषित।
3. मुख्य सचिव, पर्यावरण को कृपया आवश्यक कार्यवाही हेतु प्रेषित।
4. जिलाधिकारी, नैनीताल को आवश्यक कार्यवाही हेतु प्रेषित।
5. प्रभागीय वनाधिकारी, नैनीताल को आवश्यक कार्यवाही हेतु प्रेषित।

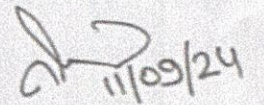
17-A-5 (L)

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सर्वेक्षण रिपोर्ट

1. मा0 राष्ट्रीय हरित प्राधिकरण, मूल आवेदन संख्या-709/2022 लाल जी कुमार बनाम प्रभागीय वनाधिकारी, नैनीताल वन प्रभाग नैनीताल व अन्य के सम्बन्ध में भारतीय सर्वेक्षण विभाग के निदेशालय UKGD ने दिनांक 01-08-2024 को पत्रांक सं0 1439/17-A-5(L) दिनांक 29-07-2024 के माध्यम से बैठक आहूत की गई थी परन्तु वन प्रभाग, नैनीताल द्वारा पत्रांक सं0-99/देहरादून दिनांक 01-08-2024 के द्वारा अवगत कराया गया कि नैनीताल में अति वृष्टि होने के कारण बैठक में प्रतिभाग करने में असमर्थता है अतः पुनः दिनांक 02-08-2024 (पत्र सं0 1470/17-A-5(L) दिनांक 01-08-2024) को बैठक आहूत की गई जिसमें मात्र वन प्रभाग, नैनीताल ने प्रतिभाग किया तथा राजस्व विभाग के किसी प्रतिनिधि ने बैठक में प्रतिभाग नहीं किया।
2. वन प्रभाग, नैनीताल के साथ विचार विमर्श एवं अभिलेखों के अध्ययन के उपरान्त विवादित स्थल को GPS observation द्वारा सर्वे करने का निर्णय किया गया। साथ ही विवादित स्थल का वन प्रभाग, नैनीताल द्वारा उपलब्ध करवाये गये मानचित्र (Scale 1:15,00) को भारतीय सर्वेक्षण विभाग की OSM Sheet No. 530/7 पर Super Impose करके स्थित की वास्तविकता जानने की कोशिश की।
3. भारत के महासर्वेक्षक कि कार्यालय के पत्र सं0 1212/1147-Project (General)/2070 दिनांक 01-08-2024 के अनुपालन में विवादित स्थल के GPS सर्वे हेतु श्री मोहम्मद फरीद, अधिकारी सर्वेक्षक के नेतृत्व में एक टीम का गठन किया गया तथा इस टीम ने दिनांक 27-08-2024 से दिनांक 31-08-2024 तक सर्वेक्षण का कार्य किया। GPS सर्वे की रिपोर्ट निम्न प्रकार है-
 - (i) GPS सर्वेक्षण से प्राप्त निर्देशको को Plot करने पर यह ज्ञात हुआ कि स्तम्भ सं0 P-1 से P-13 तक एक close figure बन रही है। जो कि इस कार्यालय के OSM के 1:50,000 (संस्करण 2012) के मानचित्र के लगभग अनुरूप है। स्तम्भ सं0 P-7 की ground position की जानकारी वन प्रभाग एवं राजस्व विभाग को sure नहीं थी जिसके कारण स्तम्भ सं0 P-7 की निर्देशांक tentative है।
 - (ii) इस निदेशालय द्वारा सन 1979-80 में सर्वे की गई P.T. सं0 530/7 में ज्ञात होता है कि P-1 से P-13 तक की figure (आकृति) उपरोक्त P.T. section से match कर रही है तथा सं0 A-1 से A-17 तक की आकृति इस PT section में नहीं दर्शायी गयी है। अर्थात् A-1 से A-17 तक का क्षेत्र PT Section के अनुसार वन क्षेत्र है (प्रति संलग्न)। इस PT section के Forest boundary verification chart को सम्बन्धित राजस्व एवं वनाधिकारी द्वारा सत्यापित एवं हस्ताक्षरित किया गया है (प्रति संलग्न)।

उपरोक्त के दृष्टिगत इस निदेशालय का मत है कि दर्शाया गया A-1 से A-17 तक का क्षेत्र वन भूमि होना प्रतीत होता है।



(नीरज कुमार)
निदेशक

संलग्न:-

1. Field Survey Report with Annexure A,B,C,D,G,H,I,J.
2. Forest & Administrative Boundary Verification Chart (1:25,000).
3. Plot of observed Pillar on Part of Topo sheet No. 530/7 scale 1:50,000.
4. P.T. Section of 5307/SE (scale 1:25,000) Surveyed 1979-80.

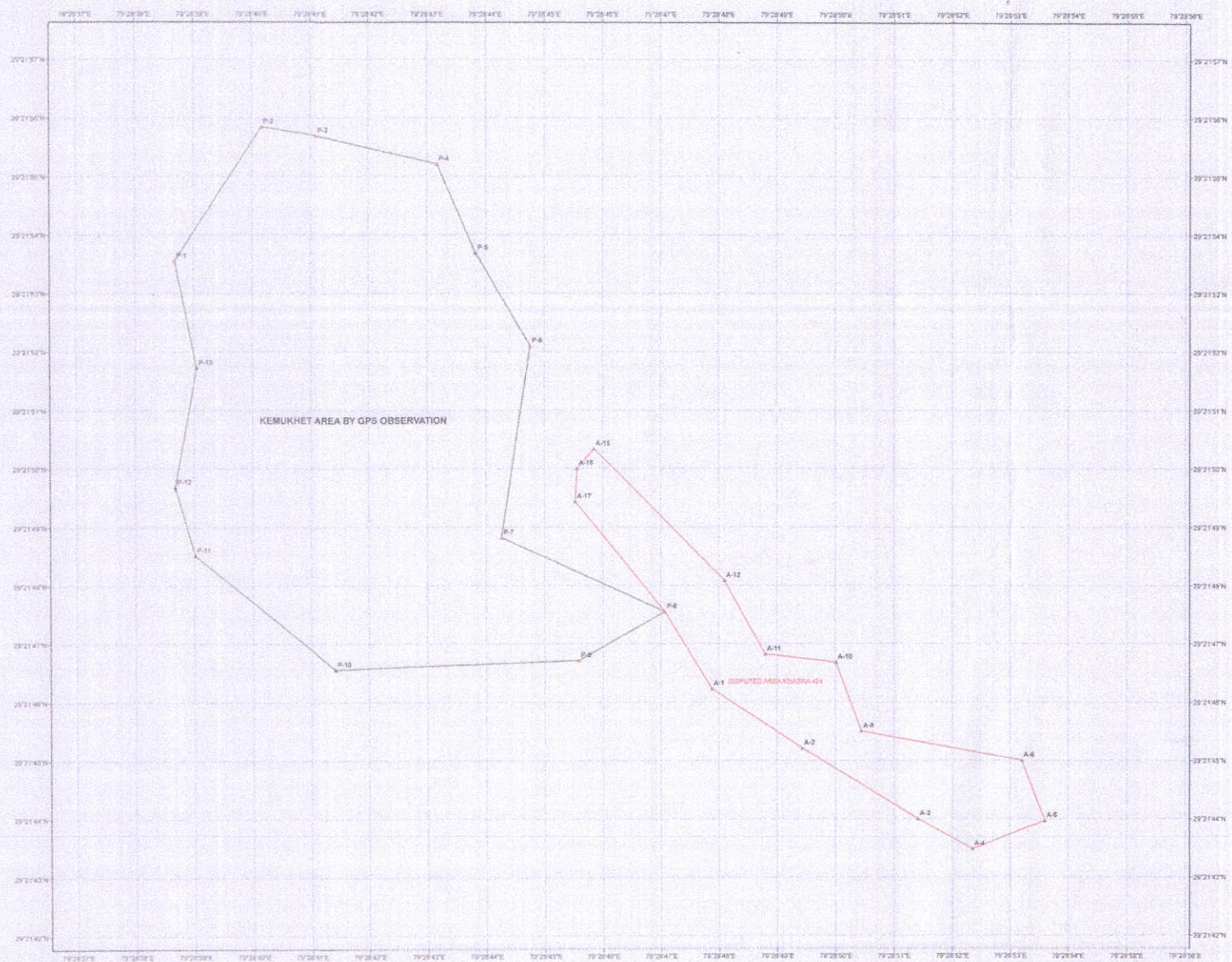


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वन प्रभाग, नैनीताल.

152 NGT NAINITAL KHASRA 424 DISPUTE

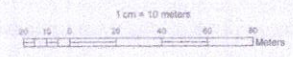
ANNEXURE '2'

10



Legend
NGT KHASRA 424 AND FOREST PILLARS

- REMARK**
- FOREST PILLAR POSITION SHOWN ON THE GROUND
 - ▲ FOREST PILLAR FOUND ON THE GROUND
 - ▲ KHASRA NO 424
 - ▭ KHASRA 424 AREA (AREA 0.949 HECTARE)
 - ▭ KEMUKHET, GETHIA AREA BY GPS OBSERVATION (AREA 3.955 HECTARE)



NO	Shape	POINT ID	LATITUDE	LONGITUDE	HIGHERMETER	REMARK
0	Pillar	P-1	29.284071	78.271811	108.812	FOREST PILLAR
1	Pillar	P-2	29.283113	78.417822	107.146	FOREST PILLAR
2	Pillar	P-3	29.282541	78.470391	105.186	FOREST PILLAR
3	Pillar	P-4	29.280137	78.596909	103.619	FOREST PILLAR
4	Pillar	P-5	29.284915	78.670241	101.562	FOREST PILLAR FOUND
5	Pillar	P-6	29.282925	78.679682	100.614	FOREST PILLAR
6	Pillar	P-7	29.283296	78.672741	107.623	FOREST PILLAR
7	Pillar	P-8	29.282096	78.675331	107.75	FOREST PILLAR
8	Pillar	P-9	29.282623	78.670771	102.382	FOREST PILLAR FOUND
9	Pillar	P-10	29.282417	78.677306	101.912	FOREST PILLAR FOUND
10	Pillar	P-11	29.282828	78.677412	107.916	FOREST PILLAR FOUND
11	Pillar	P-12	29.284303	78.677514	107.424	FOREST PILLAR FOUND
12	Pillar	P-13	29.282544	78.679682	102.871	KHASRA NO 424
13	Pillar	P-14	29.282919	78.682591	104.844	KHASRA NO 424
14	Pillar	P-15	29.282022	78.682647	104.106	KHASRA NO 424
15	Pillar	A-1	29.282797	78.677306	107.586	KHASRA NO 424
16	Pillar	A-2	29.282213	78.681054	107.511	KHASRA NO 424
17	Pillar	A-3	29.282097	78.681444	103.420	KHASRA NO 424
18	Pillar	A-4	29.282628	78.682676	104.361	KHASRA NO 424
19	Pillar	A-5	29.282906	78.680358	104.291	KHASRA NO 424
20	Pillar	A-6	29.282008	78.682321	104.878	KHASRA NO 424
21	Pillar	A-7	29.282307	78.682627	105.289	KHASRA NO 424
22	Pillar	A-8	29.282603	78.679402	107.428	KHASRA NO 424
23	Pillar	A-9	29.282940	78.678221	108.812	KHASRA NO 424
24	Pillar	A-10	29.280135	78.673112	103.174	KHASRA NO 424

SURVEYED BY: (MALIK RAM VERMA)
SURVEYOR
UTTARAKHAND GD, DEHRADUN

CHECKED BY: (MOHD FAREED)
OFFICER SURVEYOR
UTTARAKHAND GD, DEHRADUN

(Signature)
जमागील बनाविका

NGT NAINITAL KHASRA 424 DISPUTE



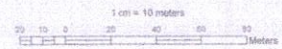
AMINEXCEL

11



Legend
NGT KHASRA 424 AND FOREST PILLARS
REMARK

- ▲ FOREST PILLAR POSITION SHOWN ON THE GROUND
- ▲ FOREST PILLAR FOUND ON THE GROUND
- KHASRA NO 424
- KHASRA 424 AREA (AREA 0.949 HECTARE)
- KEMUKHET, GETHIA AREA BY GPS OBSERVATION (AREA 3.965 HECTARE)

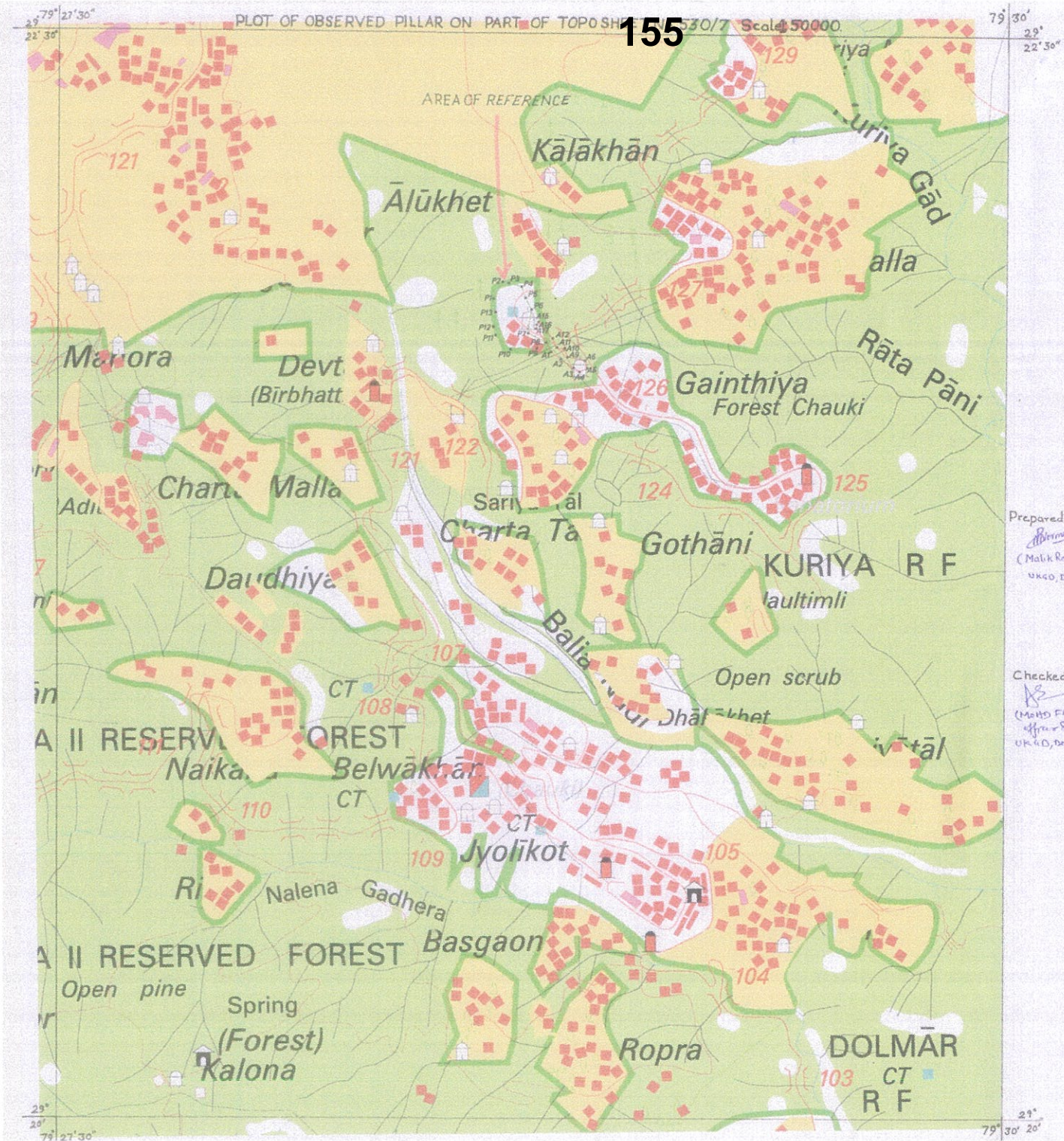


NO	Block	POINT ID	LATITUDE	LONGITUDE	HEIGHT/METER	REMARK
0	Pillar	P-1	29.21457	79.28191	158.007	FOREST PILLAR
1	Pillar	P-2	29.21451	79.27322	167.746	FOREST PILLAR
2	Pillar	P-3	29.21441	79.27071	169.195	FOREST PILLAR
3	Pillar	P-4	29.21332	79.27889	168.813	FOREST PILLAR
4	Pillar	P-5	29.21495	79.27891	159.561	FOREST PILLAR FOUND
5	Pillar	P-6	29.21496	79.27992	159.624	FOREST PILLAR
6	Pillar	P-7	29.21228	79.27941	155.921	FOREST PILLAR
7	Pillar	P-8	29.21295	79.27221	162.218	FOREST PILLAR
8	Pillar	P-9	29.21303	79.27911	159.329	FOREST PILLAR FOUND
9	Pillar	P-10	29.21477	79.27204	159.919	FOREST PILLAR FOUND
10	Pillar	P-11	29.21308	79.27142	167.834	FOREST PILLAR FOUND
11	Pillar	P-12	29.21498	79.27154	157.341	FOREST PILLAR FOUND
12	Pillar	P-13	29.21442	79.27991	162.874	KHASRA NO. 424
13	Pillar	A-1	29.21059	79.28291	159.548	KHASRA NO. 424
14	Pillar	A-2	29.21072	79.28247	154.209	KHASRA NO. 424
15	Pillar	A-3	29.21079	79.28128	152.736	KHASRA NO. 424
16	Pillar	A-4	29.21053	79.28158	157.871	KHASRA NO. 424
17	Pillar	A-5	29.21051	79.28144	153.249	KHASRA NO. 424
18	Pillar	A-6	29.21048	79.28079	154.767	KHASRA NO. 424
19	Pillar	A-7	29.21046	79.28069	154.201	KHASRA NO. 424
20	Pillar	A-8	29.21026	79.28071	158.846	KHASRA NO. 424
21	Pillar	A-9	29.21029	79.28027	155.584	KHASRA NO. 424
22	Pillar	A-10	29.21063	79.27962	157.424	KHASRA NO. 424
23	Pillar	A-11	29.21080	79.27931	158.94	KHASRA NO. 424
24	Pillar	A-12	29.21079	79.27833	159.914	KHASRA NO. 424
25	Pillar	A-13	29.21047	79.28089	162.464	FOREST PILLAR

SURVEYED BY: (MALIK RAM VERMA)
 SURVEYOR
 UTTARAKHAND GD, DEHRADUN

CHECKED BY: (MOHD FAREED)
 OFFICER SURVEYOR
 UTTARAKHAND GD, DEHRADUN

प्रभागीय वनाधिकारी
 नैनीताल वन विभाग



Prepared by:
 (Malik Ram Verma)
 UKCO, Dehra Dun

Checked By:
 (MANSI PAREEK)
 UKCO, Dehra Dun

प्रभागीय वनाधिकारी
 वनीताल वन प्रभाग, नैनीताल

LIST OF POINTS

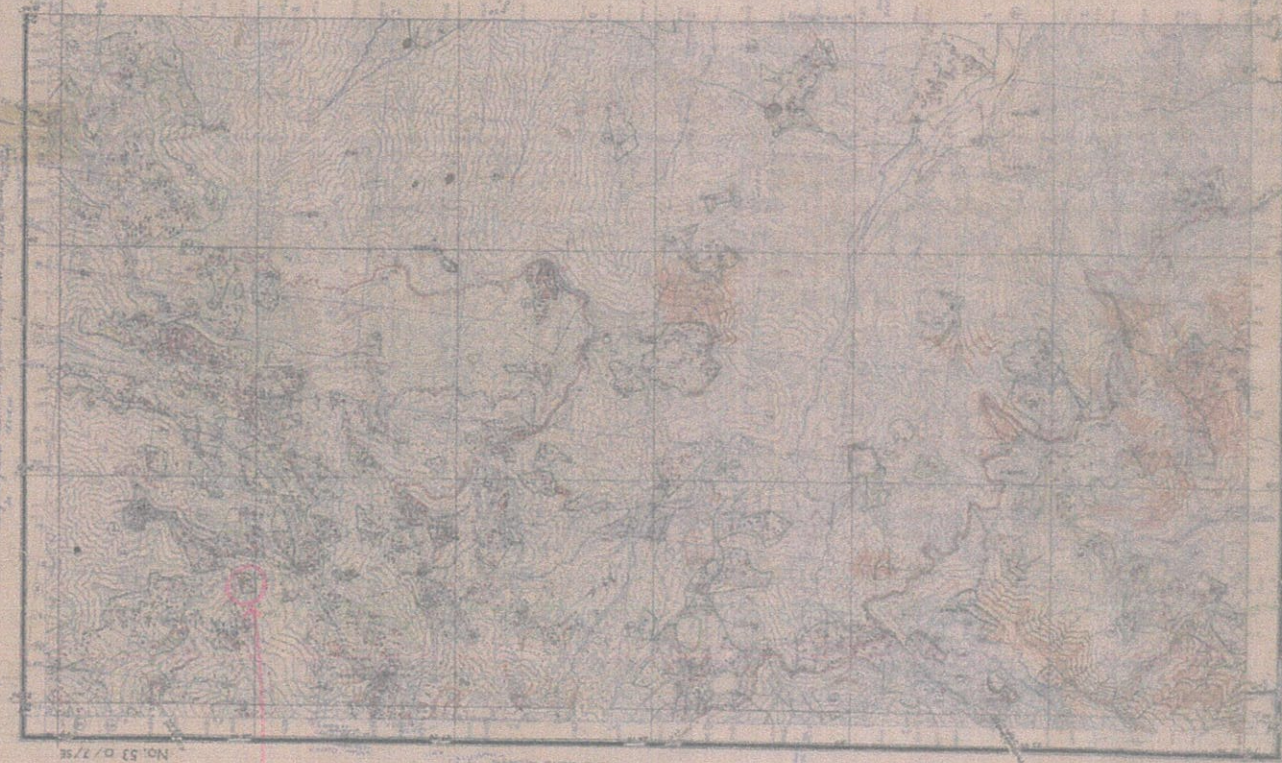
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AREA OF REFERENCE

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SURVEY OF INDIA
 No. 1 Party (N.C.)
 Scale 1:25000
 Control Interval Barium
 AIR SURVEY SECTION
 341 429
 UTAR PRADESH
 NO. 53 D/758

प्रमाणित जनाधिकारी
 मैनीताल नर...



FOREST & ADMINISTRATIVE BOUNDARY VERIFICATION CHART

Scale: 1:25000

AREA OF REFERENCE

Sheet No 53 O/7/57



CERTIFICATE
 Certified that Municipal Boundary of Dhamtal Municipality as shown in blue in the chart has been checked against the records available in this office and found correct.

CERTIFICATE
 Certified that Environment Boundary of Dhamtal as shown in green in the chart has been checked against the records available in this office and found correct.

Certified that Tahsil Boundary between Dhamtal and Khatkhori Tahsil as shown in black in the chart has been checked against the records available in this office and found correct.

Certified that Forest and Boundaries as shown in this chart have been checked against the records available in this office and found correct.

- REFERENCES**
- Villages, Panch
 - Rivers, Streams
 - Road, unimproved
 - Boundaries
 - Forest

Inspector Tah. Khatkhori
 Tahsildar Tah. Dhamtal
 Tahsildar Tah. Fatehpur
 Tahsildar Tah. Chopra
 Tahsildar Tah. Nainital

COLLECTOR DISTRICT
 I.P.O. NAINITAL
 D.P.O. KHAMUNDA

प्रधानीय वनाधिकारी